

DEMANDS FOR SUPPLEMENTARY
GRANTS, 1956-57 (TRAVANCORE-
COCHIN)

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to present a statement showing Demands for Supplementary Grants for expenditure of the Travancore-Cochin State for 1956-57.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-EIGHT REPORT

Sardar Hukam Singh (Kapurthala-Bhatinda): I beg to present the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions.

*CORRECTION OF ANSWER TO
STARRED QUESTION NO. 254

STATEMENT RE MEASURES FOR
CHECKING FOODGRAIN PRICES

The Minister of Agriculture (Dr. P. S. Deshmukh): It is rather a long statement running to 5½ pages.

Mr. Speaker: He need not read the whole of it. He may give an abstract of it and place the statement on the Table.

Dr. P. S. Deshmukh: I will read about two pages. Otherwise, I will have to make it extempore.

Mr. Speaker: Instead of reading two pages, he may give a summary of it.

Dr. P. S. Deshmukh: I will place it on the Table of the House.

Mr. Speaker: All right; let it be placed on the Table of the House. Copies will be circulated to hon. Members. [See Appendix VI, annexure No. 62].

ELECTRICITY (SUPPLY) AMENDMENT BILL, 1956

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to move:

"That the Bill further to amend the Electricity (Supply) Act, 1948 be referred to a Select Committee consisting of Shri N. C. Kasliwal, Swami Ramanand Shastri, Shri Rup Narain, Shri Bishwa Nath Roy, Dr. M. C. Jatav-vir, Shri W. S. Kirolikar, Shri A. S. Damar, Shri Ahmed Mohiuddin, Shri G. H. Deshpande, Shri S. R. Rane, Shri Debendra Nath Sarma, Shri T. Sanganna, Shri Subodh Hasda, Shri A. Ibrahim, Shri L. N. Mishra, Shri Rajeswar Patel, Shri Naval Prabhakar, Shri K. G. Wodeyar, Shri N. P. Damodaran, Shri I. Eacharan, Shri Ranbir Singh Chaudhuri, Shri S. K. Kandasamy, Shri Bijoy Chandra Das, Shri Sathan Chandra Gupta, Shri K. K. Kellappan, Shri Kandala Subrahmanyam, Shri N. C. Chatterjee, Shri Tulsidas Kilachand, Shri Benjamin Hansda and the Mover, with instructions to report on the opening day of the next session, and that the number of persons whose presence shall be necessary to constitute a meeting of the committee shall be five."

Shri U. M. Trivedi (Chittor): The hon. Minister said that the number of persons present necessary to constitute a meeting of the committee shall be 5. It must be wrong.

Shri Nanda: There is some mistake. It must be 15. But on my paper, the number mentioned is 5.

Mr. Speaker: I think the number of persons in order that there may be quorum is 5.

Shrimati Renu Chakravartty (Basirhat): Generally, I think it is one-third of the total number of Members.

Shri B. S. Murthy (Eluru): I think this is one-third.